<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL No. 106 of 2016 APPEAL No. 17 of 2015 & APPEAL No. 18 of 2015

Dated: 20th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL No. 106 of 2016

In the matter of:

M/s Green Energy Association ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C. K. Rai and

Mr. Umesh Prasad for R.1

Ms. Suparna Srivastava for R.2

Mr. Rajiv Shankar Dvivedi for R.3

Ms. Arunima Kedia for R.4

APPEAL No. 17 of 2015 & APPEAL No. 18 of 2015

In the matter of:

M/s Green Energy Association ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. C. K. Rai and

Mr. Umesh Prasad for R.1

Ms. Suparna Srivastava for R.2

Mr. Jasmeet Singh

Mr. Naman Joshi

Mr. Rusheet J.Saluja for R-3

Ms. Arunima Kedia for R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>24.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt